



सीमाशुल्कप्रधानआयुक्तकाकार्यालय  
OFFICE OF THE PRINCIPAL COMMISSIONER OF CUSTOMS  
हवाईअड्डाऔरएयरकार्गोकॉम्प्लेक्सआयुक्तालय /  
AIRPORT AND AIR CARGO COMPLEX COMMISSIONERATE  
एयरइंडियासाट्सएयरफ्रीटर्मिनल, दूसरातल, देवनहल्ली, बेंगलूर  
AIR INDIA SATS AIR FREIGHT TERMINAL 2<sup>ND</sup> FLOOR: KIAP: DEVANAHALLI  
BENGALURU- 560300

**PUBLIC NOTICE. NO.49/2020, DATED:17.09.2020**  
**DIN - 20200972MP00000T841D**

**Subject: Auto Let Export Order under Express Cargo  
Clearance System (ECCS)-reg**

Attention of the Courier Companies, Custodians, Importers, Exporters and all other Stakeholders is invited to the Circular No.41/2020-Customs, dated.07.09.2020, issued by Central Board of Indirect Taxes and Customs, on the subject matter.

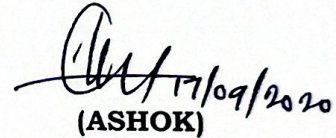
2. In the above connection, in order to facilitate exports by courier and to enhance the global competitiveness of India's exporters, the CBIC has decided to allow the facility of Auto Let Export Order (LEO) under the Express Cargo Clearance System.
3. The facility of Auto LEO has been developed by Directorate General of Systems & Data Management and is ready for launch.
4. The Courier Shipping Bills (CSBs) filed for clearance of export goods under ECCS are subjected to Risk Management System (RMS), after the registration of the goods by the Custodian (arrival scan and weight record).

The RMS either facilitates or interdicts a Courier Shipping Bill (CSB) as per risk parameters

5. It has been decided, that export goods which are covered under CSBs, and are fully facilitated by RMS (no assessment, no examination) and cleared by customs x-ray scanning will be automatically given LEO by the ECCS. This is expected to considerably reduce the dwell time of clearance of export shipments through courier.

6. Action to be taken in terms of decisions conveyed in this Public Notice should be considered as Standing Order for the purpose of Officers.

7. The above is brought to the notice of all the concerned. Difficulties, if any, may be brought to the notice of Deputy Commissioner (Courier), 080-667856602/080-66785640-E-mail- [courier-bacc@gov.in](mailto:courier-bacc@gov.in).

  
(ASHOK)

**PRINCIPAL COMMISSIONER**

Issued from File C.No. VIII/48/97/2020 BACC TECH pt file 2

**Copy submitted to:**

The Chief Commissioner of Customs, Bengaluru Zone, C.R. Building , Bengaluru

Copy to:

- 1) All the ADCs/JCs/DCs/ACs, Airport & ACC Commissionerate, Bengaluru
- 2) Federation of Karnataka, Chamber of Commerce & Industry (FKCCI), No.9996, Kempegowda Road, Gandhinagar, Bengaluru
- 3) Bangalore Customs Brokers Association, No.71, Cargo Village, B-Block, Bengaluru International Airport, Devanahalli, Bengaluru
- 4) All Airlines through Association.
- 5) Federation of Indian Export Organization (FIEO), Ist Floor, VITC Building, Kasturba Road, Bengaluru
- 6) All Custodians.
- 7) Bengaluru Customs Website
- 8) Notice Board.
- 9) All Courier Agencies Operating at Bengaluru (through Courier Association)
- 10) Master file